STATEMENT REGARDING RECOM-MENDATIONS OF THE RAILWAY FREIGHT STRUCTURE ENQUIRY COMMITTEE

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): Sir, the House will recollect that dur- | ing the discussions on the Budget in the month of February this year, the statement when the recommendations of the Railways Freight Structure Enquiry Committee by way of increased payments for had been fully considered. The examination In regard to the freight scales has since been completed, and after due consideration decisions have been taken by the Government.

recommendations in regard to the structure as through. made by the Freight Structure Enquiry Committee, and the modifications which the Government have deemed necessary in the proposals of the Committee. [See Appendix XXII, Annexure No. 13A.]

As will be seen from the statement, the new rates will take effect from the 1st October 1958. From the same date, there will be revision of the scales of rates for parcels traffic, and* both the new goods rates and parcels rates will be expressed in the decimal coinage.

An estimate of additional revenue on goods traffic from the new scales of rates, at the present level of traffic, of Rs. 96 crores per year, has been given in paragraph 17 of the statement. The additional revenue yield from the revised parcels rates is expected to be about Rs. 2 crores per year.

I would like to explain, in this connection, that these additional revenue ; yields are without making any allowance for the additional responsibility for loss and damage to goods, which the Committee have recommended that the Railways undertake as I

common carriers instead of as bailees as at present. The Committee have s la led that this change-over should take effect within one vear of the introduction of the revised rates structure.

This matter is receiving attention, and should the responsibility of the Railways as carriers be enhanced as h-u there will uudjubiedly be recommended, compensation. la the absence of factual data, it is difficult to assess what the quantum of these extra payments will be, but Rai.way Officers of experience in com-pe isation claims work guess that it might well be of the order of I lay on the Table of the House a statement Rs. 2 to 3 crores. After examination of this giving broadly the features of the freight rate matter has been completed, necessary legislation structure as it now prevails, the main to implement this recommendation will be put

> Before I sit down, Sir, I will take this opportunity of expressing my appreciation of the valuable work of this Committee.

REGARDING POSI-STATEMENT TION OF MEMBERS OF THE RAIL-WAY BOARD

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): Sir, the Minister of Railways has made the following announcement in the Lok Sabha:-

"The House is aware that the Railway Board at present consists of the Chairman, the Financial Commissioner and three other Members. Each Member of the Board, including the Chairman, has certain functional duties especially assigned to The Chairman is the ex-officio him. Secretary to the Ministry of Railways and the Financial Commissioner, since the announcement made by the Shri Gopalasv.ami Ayyangar in hh Budget Speech for the year 1951-52, functions as the Secretary to this Ministry in financial matters. With the considerable